

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 6**  
**(IB)-513(PB)/2019**

**IN THE MATTER OF:**

Varun Kaushal & Ors.

....

**PETITIONER**

Vs

EMMAR MGF Land Ltd.

....

**RESPONDENT**

**SECTION:**

**Under Section 7**

**Order delivered on 01.03.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant:-  
For the respondent

Mr. Akash Vajpai, Adv.

-

**ORDER**

List the matter on 09.04.2019.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

01.03.2019  
Aarti Makker